

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 41/2016

RANVIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT
IA No. 121/2023 - EARLY HEARING APPLICATION

Respondent(s)

WITH

Cr1.A. No. 578/2016 (II)

FOR EXEMPTION FROM FILING O.T. ON IA 10902/2016

FOR SUSPENSION OF SENTENCE ON IA 10903/2016

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10904/2016

Diary No(s). 7049/2020 (II)

IA No. 34696/2022 - CONDONATION OF DELAY IN FILING

IA No. 34697/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 34698/2022 - EXEMPTION FROM FILING O.T.

Date : 24-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. Durgesh Ramchandra Gupta, AOR

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Kameshwar Nath Mishra, Adv.
Mr. Aditya Kumar, Adv.
Mr. Ajay Kumar Prajapati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the
respondent, call after four weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)